

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA UNSTARRED QUESTION NO. 353
ANSWERED ON TUESDAY, FEBRUARY 6, 2024
[MAGHA 17, 1945 (SAKA)]

QUESTION
Funds allotted to States under various schemes

353 # Shri Baburam Nishad:
 Shri Kamakhya Prasad Tasa:
 Shri Brij Lal:
 Dr. Anil Sukhdeorao Bonde:
 Dr. Anil Agrawal:

Will the Minister of *Corporate Affairs* be pleased to state:

- (a) whether the funds allotted to the States of Assam, Maharashtra and Kerala under various schemes of the Ministry during the period of 2019-2024 are higher as compared to recent past; and
 (b) if so, the allotment of funds thereof annually from 2019-2024?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF PLANNING AND MINISTER OF STATE FOR THE MINISTRY OF CORPORATE AFFAIRS.

(RAO INDERJIT SINGH)

(a) Ministry of Corporate Affairs has no scheme under which funds are allotted to States. However, Under the Companies Act, 2013 Corporate Social Responsibility (CSR) is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR committee. The Ministry does not issue any directions to the companies to spend in any geographical area or activity. On the basis of filings made by the companies in the MCA21 registry, the CSR expenditure incurred in the States of Assam, Maharashtra and Kerala for the last three Financial Years (FYs) i.e., 2019-20, 2020-21 and 2021-22 is given below;

CSR expenditure in the States of Assam, Maharashtra and Kerala for the last three years			
(Rs. in Crores)			
State	FY 2019-20	FY 2020-21	FY 2021-22
Assam	285.00	180.23	400.03
Kerala	298.56	290.67	236.89
Maharashtra	3,353.24	3,464.81	5,290.19
Total	3,936.80	3,935.71	5,927.11

[Source: CDM] [Data upto 30/09/2023]

[The last date for filing CSR expenditure details for FY 2022-23 is 31st March 2024].

(b) does not arise.
